

[English]

**Provision of coach for Gaya In Train  
Nos. 1172 and 2062**

6506. SHRI LALIT ORAON: Will the Minister of RAILWAYS be pleased to state:

(a) whether there was a proposal to provide a separate coach for Gaya in 1172 (Shipra Express) and Train No. 2062 also as per official letter No. G.439/DGMG/332/C/90 dated November, 29, 1990 and T.T./582/6/3/RV dated August, 10, 1990 (CPTS) E.R.;

(b) if so, whether it has been implemented; and

(c) if so, when and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) Yes, Sir.

(b) A coach on trains ex-Howrah with change of destination board at Gaya on 1171, 2159, 2181 from Gaya to Indore/Gwalior/Agra has been provided with effect from 1.7.91.

(c) similar arrangement of a coach on 1172, 2160 2182 from Indore/Gwalior/Agra to Gaya is being implemented with effect from 31.10.91.

**Gas Cylinder Accidents**

6507. SHRI RAM NAIK: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) Whether attention of the government has been drawn to the news-item captioned "Grant of Rs. three lakhs compensation to gas cylinder accident" appearing in the Jansatta (Bombay edition) dated July 14, 1991; and

(b) if so, the facts thereof and the reasons therefor?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) Yes, Sir.

(b) Information is being collected and will be placed on the table of the house.

**Allotment of Quarters in Delhi/New Delhi**

6508. SHRI RAMESH CHAND TOMAR:  
DR. LAXMINARAYAN PANDEYA:

Will the Minister of RAILWAYS be pleased to refer to the replies given to Unstarred Question No. 4299 and 3546 on September 4, 1990 and August 20, 1991 respectively regarding allotment of quarters in Delhi/New Delhi and state:-

(a) whether the established practice of making allotment of residential accommodation on the basis of seniority has been revised by his Ministry and allotment is now made on the basis of priority of registration if so, the reasons therefor;

(b) whether the change in the policy for allotment was circulated and whether the staff working outside the Headquarters of Water Supply Department were given any relaxation for getting them registered for allotment; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) The practice of allotting houses on the basis of seniority, as followed by Water Supply Department of Northern Railway has been revised to bring it at par with other employees. Now the allotments

are done on the basis of priority of registration.

(b) All the employees of Water Supply Department of Northern Railway are headquartered at Delhi/New Delhi only and they are sent out on duty as and when required. The decision regarding change of policy was conveyed to all the staff on 16.3.1991 when they were available at Headquarters.

(c) Does not arise.

[*Translation*]

### **Recruitment of Lower Category Posts**

6509. SHRI LALIT ORAON Will the Minister of RAILWAYS be pleased to state:

(a) the number of sanctioned posts in Class-I, II, III and IV respectively in various Railway zones as on January 1, 1980 and January 1, 1990;

(b) whether the increase and the number of posts in higher categories is proportionately higher in comparison to those of the lower categories; and

(c) if so, the reasons therefor and whether the Government propose to increase the number of posts in the lower categories proportionately?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) to (c). The information is being collected and will be laid on the table of the Sabha.

### **Air Taxi Service**

6510. SHRI GOVINDRAO NIKAM: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Government propose to

start private air taxi service to the place where the vayudoot services have been cancelled;

(b) if so, the detail thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) to (c). Air taxi services are run by private operators and they can operate to all the airports open to scheduled operations in the country. There is no need for them to take the approval of the Government to operate on any particular route.

[*English*]

### **Change in Logo of Air India**

6511. SHRI GOVINDRAO NIKAM: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the government have any proposal to change the present logo "Maharaja" of Air India;

(b) if so, the details thereof; and

(c) the estimated cost including the foreign exchange component to be incurred thereon?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) No, Sir.

(b) and (c). Do not arise.

[*Translation*]

### **Basic Facilities to Members of Parliament**

6512. SHRI UPENDRA NATH VERMA: Will the Minister of RAILWAYS be pleased to state: